GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:807
ANSWERED ON:29.07.2010
AIR INDIA EMPLOYEES STRIKE
Reddy Shri Anantha Venkatarami;Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the staff of Air India and private airlines` have frequently gone on strike for some or the other reasons;
- (b) if so, the details and reasons of such strikes during the last two years;
- (c) the total loss suffered by the Air India account of these strikes; and
- (d) the steps being taken by the Government to prevent such strikes in future and avoid any inconvenience to the passengers?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) and (b): Executive Pilots of National Aviation Company of India Limited(NACIL) resorted to stoppage of work through mass sick leave etc. because of the proposed cut in flying allowance, from 26-09-2009 to 30-09-2009. All India Aircraft Engineers Association(AIAEA) and Air Corporations Employees Union (ACEU), the two unions of erstwhile Indian Airlines, without giving any notice or reasons, went on a flash strike on 25-05-2010. A simulated strike was called by Jet Airways Pilots by reporting sick from 08-09-2010 to 12-09-2010.
- (c): The estimated loss suffered by NACIL on accounts of these strikes was around Rs.77 Crores.
- (d): The Board of NACIL has constituted an HR Sub-Committee in order to consider the various issues and grievances of its employees. The Board of NACIL is in constant dialogue with the Unions/Associations to bring in greater discipline in the organisation's working.